

ITEM NO.805

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 19849/2017

ANIL KUMAR TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.
IA NO.189235/2022-FOR EARLY HEARING

Respondent(s)

Date : 06-09-2023 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Mr. Abhinav Agrawal, AOR (mentioned by)

For Respondent(s)

Mr. Pradeep Misra, AOR

Mr. Adarsh Upadhyay, AOR

UPON being mentioned the Court made the following
O R D E R

List in January, 2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)